

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 109 of 2012

Dated : 3rd July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Faridabad Industries Association & Ors.Appellant(s)
Versus**

**Haryana Electricity Regulatory Commission & Ors.
...Respondent (s)**

Counsel for the Appellant (s): Mr. Anand Kr. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2 &3

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the Respondent for some time.

Post the matter for further hearing on **17.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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